

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 244 of 2020

Sanjay Kumar Jha.Petitioner
-Versus-
The State of Jharkhand & Ors.Opp. Parties

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Baidh Nath Mishra, Advocate.
For the Opp. Parties : Mr. Jayant Franklin Toppo, S.C. (L & C) III.

05/ 26.03.2021

It has been submitted by Mr. Jayant Franklin Toppo learned Counsel for the State that order of this Court has been fully complied with as petitioner has already been granted promotion.

In view of the submission of the learned Counsel for the State, no case of contempt is made out and the same is hereby dropped.

Accordingly, this Contempt Application stands disposed of.

[Dr. S.N.Pathak, J.]

P.K.S.